

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**STARRED QUESTION NO.68**  
**ANSWERED ON 02.12.2024**

**NATIONAL ELECTRICITY PLAN**

**68 # SHRI MAYANKBHAI JAYDEVBHAI NAYAK:**

Will the Minister of **Power** be pleased to state:

- (a) the details of the National Electricity Plan and the capacity that Government intends to achieve by the year 2032; and
- (b) the role of the power sector in achieving this goal?

**A N S W E R**

THE MINISTER OF POWER

(SHRI MANOHAR LAL)

**(a) & (b) :** A Statement is laid on the Table of the House.

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## STATEMENT

### STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO.68 FOR REPLY ON 02.12.2024 REGARDING NATIONAL ELECTRICITY PLAN ASKED BY SHRI MAYANKBHAI JAYDEVBHAI NAYAK.

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**(a) & (b) :** Section 3(4) of Electricity Act, 2003 stipulates that, the Central Electricity Authority (CEA) shall prepare a National Electricity Plan in accordance with the National Electricity Policy and notify such plan once in five years. Accordingly, CEA has been preparing NEP from time to time covering detailed and perspective plans for different time periods. The fourth National Electricity Plan prepared by CEA includes a review of the period 2017-22, detailed capacity addition requirement during the years 2022-27 and Perspective Plan projections for the years 2027-32.

2. As per the Fourth National Electricity Plan (Volume I: Generation), to meet the projected peak demand of around 366 GW and energy requirement of 2474 BU of the country, the installed Capacity for the year 2031-32 is likely to be around 900 GW, which comprises of 304 GW of conventional capacity and 596 GW of Renewable based Capacity along with Battery Energy Storage Systems (BESS) capacity of 47GW/236 GWh.

3. As per the National Electricity Plan (Volume-II: Transmission), about 1,91,474 Circuit Kilometer (ckm) of transmission lines and 1274 Giga Volt Ampere (GVA) of transformation capacity is planned to be added (at 220 kV and above voltage level) during the ten-year period from 2022-23 to 2031-32. With this planned addition, the total transmission lines and total transformation capacity (at 220 kV and above voltage level) by 2031-32 is likely to be around 6,48,190 ckm and 2345 GVA, respectively. Additionally, 33.25 GW of HVDC bi-pole links are also planned to be added during the period from 2022-23 to 2031-32. Thus, total HVDC capacity by 2031-32 is likely to be around 66.75 GW. The inter-regional transmission capacity is planned to increase to 168 GW by the year 2031-32, from the present level of 119 GW.

4. To achieve the above targets, Government is taking requisite steps for addition of generation capacity in a time bound manner. Central and State Public Sector Undertakings as well as private sector entities have to take action for adding the required generation and transmission capacity. To ensure adequate generation capacity, Ministry of Power (MoP) has notified Resource Adequacy (RA) Rules and Guidelines. These rules mandate notification of Regulations by State Commissions and preparation of a Long-term National Resource Adequacy Plan by the Central Electricity Authority. Based on these Rules, Regulations and Guidelines Distribution licensees are required to prepare their RA plan and tie up adequate generation capacity to meet the demand.

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